## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-CM-35-A/2020 EMG-WP(C) No.30-A/2020 EMG-CM-34-A/2020

Dr. Sabina Syed

.... Petitioner/Applicant(s)

Through:-

Mr. M. Y. Bhat, Advocate (through WhatsApp video call)

V/s

U.T. of J&K and another

.....Respondent/Non-applicant(s)

Through:-

Mr. Shah Amir, AAG with Ms. Sharaf Wani, Assisting Counsel(through WhatsApp video call)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

## **ORDER**

Mr. M. Y. Bhat, learned counsel for the petitioner/applicant seeks time to provide regulations as well as written submissions. He may do so with an advance copy to the learned counsel for the respondents by 20.05.2020.

Heard.

Reserved.

(Sindhu Sharma) Judge

**SRINAGAR** 18.05.2020

18.05.20 SUNIL-II